

File No. 25/02/2018-NCLT राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली / New Delhi- 110003 दिनॉक / Dated: 16th August 2018

Reference letter no. CIT(J)/ITO (J)-3/NCLT/2017-18 /2052 dated $\,$ 27.3.2018 (copy attached) from Income Tax Department.

2. As intimated by the Income Tax Department a cell has been set up to receive notices for Income Tax Department at Delhi High Court. The address and contract details of High Court Cell are as under:

DCIT (High Court Cell) Lawyer's Chamber, Block No. 1 Room No. 428 & 429. Delhi High Court, New Delhi.

3. All concerned parties are requested to serve the copy of application/petition/appeal in the High Court Cell of Income Tax at the above address.

(Shiv Ram Bairwa)

Registrar



COMMISSIONER OF INCOME TAX (JUDICIAL) ROOM NO. 162-A, C.R. BUILDING, NEW DELHI **Telephone No: 23378713**

F.NO. CIT(J)/ITO(J)-3/NCLT/2017-18/ 2052/

Dated the 27th March, 2018

To

The President National Company Law Tribunal CGO Complex, Lodhi Road, New Delhi.

Sir,

Sub.: Setting up of arrangements to receive notices in High Court Cell of the Income Tax Department in Delhi High Court - reg.-

Kindly refer to the above cited subject.

In this regard, I am directed to intimate that arrangements have been made to receive in the High Court cell of the Income Tax Department at the Delhi High Court, the notices issued by the NCLT to the Income Tax Department. The address and contact details of

the High Court Cell are as under:

DCIT (High Court Cell)

Lawyer's Chamber,

Block No. 1

Room No. 428 & 429,

Delhi High Court

New Delhi.

Contact Nos:, 23381542, 23385764

Yours faithfully,

Sel 2

(Shiv Raj Singh)

Jt. Commissioner of Income Tax (Judl), New Delhi.

Copy to:

\ 1. The Registrar, NCLT, Delhi for kind information and with request that the petitioners be directed to serve the copies of petitions in the High Court Cell of Income Tax at the above address.

2. The JCIT (OSD) (High Court Cell), New Delhi for information and to make arrangements to receive notices being filed before NCLT and further transmission of the same to the concerned Pr.CIT charges and the Counsels.

> Income Tax Officer (Judl)-3, New Delhi.